

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1512

ANSWERED ON:07.03.2001

REHABILITATION OF HANDICAPS AND ISSUE IDENTITY CARDS

RAJESH VERMA;T.M. SELVAGANAPATHI;TRILOCHAN KANUNGO

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government are considering to formulate a uniform identity card for the disabled persons;
- (b) if so, the details thereof and the time-frame worked out therefor;
- (c) names of the districts and corresponding Block and Gram Panchayats where the National Programme for Rehabilitation of Persons with Disabilities has been taken up by the Government as a State Sector Scheme, State-wise;
- (d) the steps taken by the Government to implement the above scheme in the remaining districts of the country; and
- (e) the institutions established by the Government to provide adequate training employment and guidance to disables to enable them to compete for Government jobs in various categories?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a)&(b) In order to have uniformity in the identity cards for persons with disabilities so as to ensure that various legitimate concessions/benefits are available to persons with disabilities, the Ministry, in August, 2000, has circulated uniform guidelines in this regard to all States/Union territories with a request to adopt the same for the purpose.

(c)&(d) A Statement is attached as Annexure-I.

(e) A Statement is attached as Annexure-II.

Annexure I. referred to in reply to part (c) & (d) of the Lok Sabha Unstarred Question No.1512 for answer on 7.3.2001 put up by Shri Rajesh Verma, Shri Trilochan Kanungo and Shri T.M. Selvaganapathi, regarding `Rehabilitation of Handicaps and Issue Identity Cards.

Under National Programme for Rehabilitation of Persons with Disabilities (NPRPD), funding has been provided to States for setting up of 74 districts during the year 2000-2001.

As NPRPD is a state sector scheme, the states have the flexibility to choose districts and its corresponding blocks and gram panchayats. Funds have been provided for covering on an average 10 blocks per district and 400 gram panchayats within the district. Number of districts to be covered depends on the budgetary allocation made for the scheme. The break-up of the number of the 74 districts, state-wise, to be covered during 2000-01 under the scheme is as follows:

S.No. State/UT No. of Districts Districts to be Covered 2000-01

1. Arunachal Pradesh 13 3

2. Assam 23 4

3. Andhra Pradesh 23 2

4. Orissa 30 3

5. Uttar Pradesh 83 7

6. Karnataka 27 3

7 Kerala 14 2

8. Gujarat	25	3
9. Goa	2	1
10. Jammu & Kashmir	14	2
11. Tamil Nadu	29	3
12. Tripura	4	1
13. Nagaland	8	2
14. Punjab	17	2
15. West Bengal	18	2
16. Bihar	55	5
17. Manipur	8	2
18. Madhya Pradesh	61	6
19. Maharashtra	33	3
20. Meghalaya	7	2
21. Mizoram	3	1
22. Rajasthan	32	3
23. Sikkim	4	1
24. Haryana	19	2
25. Himachal Pradesh	12	2
26. Andaman Nicobar	2	1
27. Chandigarh	1	1
28. Daman & Diu	2	1
29. Dadra & Nagar Haveli	1	1
30. Delhi	1	1
31. Pondicherry	4	1
32. Lakshdweep	1	1
Total	74	

Annexure II. referred to in reply to part (e) of the Lok Sabha Unstarred Question No.1512 for answer on 7.3.2001 put up by Shri Rajesh Verma, Shri Trilochan Kanungo and Shri T.M. Selvaganapathi, regarding `Rehabilitation of Handicaps and Issue Identity Cards.

The Government of India is already implementing a number of programmes for socio-economic progress of persons with disabilities all over the country. The details of schemes are as follows: -

- i) There are 17 vocational rehabilitation centers for persons with disabilities controlled and administered by Ministry of Labour located in all over India.
- ii) In order to effectively deal with multi-dimensional problem of the handicapped population, the Ministry has set up Four National Institutes and two Apex level organizations which undertakes various activities including training, vocational guidance, rehabilitation etc.
- iii) The National Handicapped Finance Development Corporation (NHFDC) set up in 1997 provides opportunities for skill development and loan assistance on soft terms to the persons with disabilities to set up Self-Employment ventures.
- iv) The Ministry is implementing a Scheme to promote Voluntary Action for persons with disabilities under which Voluntary Organisations are being assisted for providing, inter-alia, education and vocational training to persons with disabilities.
- v) District Rehabilitation Centre scheme was started during 1985 to provide comprehensive rehabilitation services to rural disabled right at their doorsteps.
- vi) Under Centrally Sponsored Scheme of Employment of Handicapped, financial assistance to tune of 80% is being given to State Government for setting up of Special Employment Exchanges and upgradation of Special Cells to Special Employment Exchanges.